

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 109(ND)12**  
**CA. NO.**

**CORAM:**


**PRESENT: S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHORA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017**

**NAME OF THE COMPANY: M/s Rajesh Shama V/s. M/s. Flora Continental Ltd.**

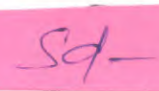
**SECTION OF THE COMPANIES ACT: 397/398**

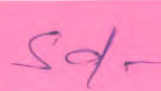
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	P. K. Keri	Adv	Respondent	

**ORDER**

None is present on behalf of the Petitioner and no rejoinder has been filed so far.

Renotify the mater to 20.04.2017.

  
[ S.K. MOHAPATRA ]  
MEMER [T]

  
[ INA MALHÓTRA ]  
MEMBER [JUDICIAL]